

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.7/AM20
(HELD ON 07.10.2020)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT**

Meeting No. 7/87-NC-7/2019 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 07.10.2020, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

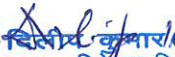
- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri O.P. Sharma, Consultant, D/o C&PC
- 4) Shri Dilip Kumar, DDG
- 5) Shri P.P. Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 5 dated 27.08.2020 since uploaded on DGFT website.

ONLINE CASES

1	Case No.:11/7/87-ALC1/2020 HQ File :01/87/050/00843/AM21/	Party Name:K.K. NAG LTD., RLA File :07/24/040/00197/AM12/	Meet No/Date:7/87- ALC1/2020 07.10.2020 Lic.No/Date:0710083332 18.10.2011	Status: Deferred
	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Exact description of export product. b) Justification of 7% wastage c) Manufacturing process in details.			
2	Case No.:8/7/87-ALC1/2020 HQ File :01/87/050/00840/AM21/	Party Name:HINDUSTAN ADHESIVES LTD RLA File :05/23/040/00032/AM15/	Meet No/Date:7/87- ALC1/2020 07.10.2020 Lic.No/Date:0510387261 23.05.2014	Approved


डिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविशालय/DGFT
वणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
POLYOLEFIN SHRINK FILM	200000Kg	POLYETHYLENE RESIN	147000Kg
		POLYPROPYLENE RESIN	63000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:146/24/87-ALC1/2018 Party Name:VASUDHA CHEMICALS PVT. LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

HQ File :01/87/050/00952/AM19/ RLA File :03/95/040/00065/AM17/ Lic.No/Date:0310804191 26.04.2016

3

Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Material balance for each export product separately, indicate quantity of indigenous inputs used.

Case No.:12/7/87-ALC1/2020 Party Name:AMAR CHAND & SONS Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

HQ File :01/87/050/00844/AM21/ RLA File :30/24/040/00037/AM18/ Lic.No/Date:3010104224 29.01.2018

4

Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) NOC from Ministry of Environment, Forests & Climate Change for the import of used tubes rubber scrap.
b) Complete calculation for requirement of used tubes rubber scrap and other indigenous raw materials and indicating its wastage separately for each item.

Case No.:4/7/87-ALC1/2020 Party Name:GUARNIFLON INDIA PVT.LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Withdrawn

5

HQ File :01/87/050/00836/AM21/ RLA File :03/94/040/00172/AM19/ Lic.No/Date:0310821283 29.05.2018

Decision : The committee considered the case as per agenda and noted that the file No. wrongly opened. Hence committee decided to withdrawn this case from the agenda.

Case No.:8/16/87-ALC1/2018 Party Name:TEGA INDUSTRIES LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

6

HQ File :01/87/050/00305/AM19/ RLA File :02/24/040/00058/AM19/ Lic.No/Date:0210208570 16.07.2018

Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the case to DPIIT for examination and deferred the case.

Case No.:7/7/87-ALC1/2020 Party Name:MANALI PETROCHEMICALS LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

7 HQ File :01/87/050/00839/AM21/ RLA File :04/24/040/00066/AM18/ Lic.No/Date:0410164784 15.10.2018

Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Complete Technical details as per Appendix 4E alongwith % composition of export item.

Case No.:318/24/87-ALC1/2018 Party Name:KEY EXPORTS, Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

8 HQ File :01/87/050/01124/AM19/ RLA File :03/94/040/01001/AM19/ Lic.No/Date:0310827208 21.02.2019

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Ministry of Environment, Forests & Climate Change. O.M issued on 20.01.2020. Comments awaited from Ministry of Environment, Forests & Climate Change. Therefore, committee decided that a reminder to them be issued and deferred the case.

Case No.:34/5/87-ALC1/2019 Party Name:PORUS LABORATORIES PRIVATE LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 Approved

HQ File :01/87/050/00145/AM20/ RLA File :09/24/040/00087/AM20/ Lic.No/Date:0910067602 30.05.2019

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/145/AM20, the Committee decided to ratify the license as under:-

9	Export item C884083-CAPPED 0.09 IV BIFUNCTIONAL PPO [1,5-Bis- (2,6-dimethyl-4-(2-propenoxy) phenyl)-poly-(2,6-dimethyl-1,4-phenyleneoxide)	Quantity 1Kg	Import item SA90-100-SSK / SA90WET-100T- SSK (Poly phenylene oxide)	Quantity 1.035Kg
			METHACRYLIC ANHYDRIDE / MAAH	0.231Kg
			METHANOL	4.00Kg

RA may take consequential action as per Policy / Procedures.

10 Case No.:35/5/87-ALC1/2019 Party Name: WACKER METROARK CHEMICALS PVT LTD Meet No/Date:7/87-ALC1/2020 07.10.2020 Approved

HQ File :01/87/050/00146/AM20/ RLA File :02/24/040/00024/AM20/ Lic.No/Date:0210209210 30.05.2019

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेशी व्यापार, DGFT
विदेशी व्यापार विभाग, DGFT
Ministry of Commerce & Industry
New Delhi

Decision : The committee noted that the case is pending for a long time and no comments are forthcoming. Accordingly it considered the case as per agenda and decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
Powersil (R) 310 C6 MH - IN/L2-8/7046 (Polydimethylsiloxane with Auxiliary) (Silicones in Primary Form)	300000Kg	Wacker Intermediate C 622 (Polydimethyl Siloxane and Auxiliary)	291660Kg
		Elastosil (R) Aux Castearat batch (polydimethyl Siloxane and Auxiliary)	2400Kg
		Trigonox 101-45S-PS / Elastosil(R)Aux Curing Agent C6 [Organic Peroxide]	2955Kg
		Elastosil (R) Colour Paste PT Black Standard (Polydimethylsiloxane and auxiliary, filler)	3000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:51/5/87-
ALC1/2019

Party Name: WACKER
METROARK CHEMICALS
PVT LTD

Meet No/Date:7/87-
ALC1/2020
07.10.2020

Approved

HQ File
:01/87/050/00162/AM20/

RLA File
:02/24/040/00034/AM20/

Lic.No/Date:0210209234
10.06.2019

Decision : The committee noted that the case is pending for a long time and no comments are forthcoming. Accordingly it considered the case as per agenda and decided to ratify the license as under:-

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Export item	Quantity	Import item	Quantity
Belsil DM 28006/ Belsil 60082/Belsil DM 60082/ Belsil DM 60082 M1 / Belsil DM 60082 M2 (Emulsion of Silicone Fluid / Dimethyl Polysiloxane) Packed in 720 nos Schutz ECO BULK MX 1000 Silicones in Primary Form	900M.T	Wacker PDM Siloxanes / EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxane)	561910.370Kg
Wacker Finish WR 1300/Wacker Finish WR1300 IN (Amino Functional Fluid) Silicones in Primary forms	50M.T	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) /KF-9702-T Methyl Siloxane (Organo Inorganic Coumpound)	50415Kg
Wacker Finish WR 1300/Wacker Finish WR1300 IN (Amino Functional Fluid) Silicones in Primary forms	50M.T	Iso Tridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/ TO 6/ TO 3/ TO12 Marlupal O13-109 / O 13-50/ O 13-30/ O 13-60 Imbentin- T 100 90%/ T- 050/T- 030)	62146Kg
Wetsoft 239/Wetsoft	500M.T	Silane PC 1220/ Geniosil GF 95/ Silane	6431.380Kg

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/ Dy. DGFT
विदेश व्यापार अपार्टमेंट, एन.डी.डी. भवन
Ministry of Commerce and Industry
उत्तर प्रदेश, भारत
New Delhi, India

334/Wetsoft 700/ Wetsoft 159 (Emulsion of Speciality Polysiloxane with functional group) Silicones in Primary Form		USI D 1311/JH-A 602 Silane Coupling Agent /Silane 192 A (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	
Wetsoft 333/ Wetsoft 853/ Wetsoft 335/ Wacker Finish CT 238 E(Emulsion of Speciality Polysiloxane with functional group) Silicones in Primary Form	500M.T	Marlon AS 3/ Rhodacal SS A/R/ NANSA SSA/ F (Linear Alkyl Benzene Sulphonic Acid)	45000Kg
BELSIL EG 2(Speciality Polysiloxane with functional group) Silicones in Primary Form	125M.T	Decamethylcyclopentasiloxane(D5)	67500Kg
BELSIL EG 5 (Speciality Polysiloxane with functional group) Silicones in Primary Form	125M.T	5- Chloro-2- Methyl-4 Isothiazolin-3- one (Kathon CG/ Microcare ITO)	900Kg
Belsil HL 987/ Belsil HL 29 (Emulsion of Amino Functional Fluid) Silicones in Primary Form	100M.T	SCHUTZ ECO BULK MX 1000	720 nos.
		2- Methyl -4 - Isothiazolin- 3- One (Microcare MT)	450Kg
		Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/ Wacker Intermediate C 405	190450Kg
		Hardaphos MDIT	68Kg
		Wacker CM 040 Silicone Fluid	214482Kg
		EL VIPO 200	34406.250Kg
		Wacker Intermediate C-182	572.500Kg
		Wacker Intermediate C-178	480Kg
		Wacker Catalyst Intermediate	2.500Kg
		Sipell RE 61 F	83.750Kg

RA may take consequential action as per Policy / Procedures.

Case No.:67/5/87-
ALC1/2019

Party Name:WACKER
METROARK CHEMICALS
PVT LTD

Meet No/Date:7/87-
ALC1/2020
07.10.2020

Approved

HQ File
:01/87/050/00178/AM20/

RLA File
:02/24/040/00037/AM20/

Lic.No/Date:0210209255
14.06.2019

Decision : The committee noted that the case is pending for a long time and no coments are forthcoming. Accordingly it considered the case as per agenda and decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
Wacker AM6/Wacker AM9 / Wacker AM1/ Texigso (Amino Functtional Fluid) Silicone In Primary Form	440M.T	Wacker PDM Siloxane/ EXT LINEAR / EXT LINEAR T (Poly Dimethyl Siloxane / Methyl Siloxane)	1596444Kg
Wacker AM6/Wacker AM9 /	100M.T	Dimethylcyclsiloxane/	132845Kg

Wacker AM1/ Texigso (Amino Functional Fluid) Silicone in Primary Form Fluid 100/ Fluid 200/ Fluid 350/ Fluid 500/ Fluid 1000 (Silicones Fluid /Oil/ Dimethyl Polysiloxane) Silicone in Primary Form	1200M.T	Dimethylcyclsiloxane mixture(DMC)/ KF-9702-T methyl Siloxane (Organo Inorganic Compound) Iso Tridencanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/ TO 12 Marlipal O 13-109/ O 13-50/O13-30/ O 13-60 Imbentin-T 100 90%/ T-050/T-030)	411006Kg
Wacker AM 928/ Wacker AM 8 (Amino Functional Fluid) Silicone in Primary Form	150M.T	Silane PC 1220/ Geinosil GF95/ Silane USI D1311/ JH- A602 Silane Coupling Agent/ Silane 192A (Amino Ethyl Amion Propyl Methyl Dimethoxy Silane)	141155Kg
Wacker AM 928/ Wacker AM 8 (Amino Functional Fluid) Silicone in Primary Form	50M.T	Mixture of Methyl Cyclo Siloxane with Water(Kondensat Polymer,Polymer LGS, Destil/Condens, V LGS ,HTV Silicone Rubber LGS,Cyclen LGS, HTV Polymer LGS, Wacker Destillat AK, HCR Rubber LGS K 540, AK-Fluid HTV LGS , EL R Translucent ZW 1 2000K 540, Polymer LGS RTV , Wacker Polymer ALK LGS, Wacker condensate poly, ELR ZW1 1000 K 540 & Wacker Vinyl Cyclics LGS)	1126840Kg
Wacker AM927 /WACKER AM27 (Amino Functional Fluid) Silicone in Primary Form	150M.T	Wacker Fluid AK 10 (Dimethyl polysiloxane)	4000Kg
Wacker AM927 /WACKER AM27 (Amino Functional Fluid) Silicone In Primary Form	50M.T	Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/ Wacker Intermediate C 405	79683Kg
Wacker Powersoft 180/ THS-180(Emulsion of Amino Silicone Fluid/ Amino Dimethyl Polsiloxane) Silicone in Primary form	1200M.T		
Wacker Finish CT 93E/ Finish J 52 (Emulsion of Amino Silicone Fluid/ Amino Dimethyl Polsiloxane)	100M.T		
Wacker Finish CT 80 E/ Finish J 70 (Emulsion of Amino Silicone Fluid/ Amino Dimethyl Polsiloxane) (Emulsion of Amino Silicone Fluid/ Amino Dimethyl Polsiloxane)	100M.T		
Wacker Finish CT 189 M/ Powersoft 89 (Emulsion of Amino Silicone Fluid/ Amino Dimethyl Polsiloxane)	330M.T		

Wetsoft 239(Emulsion of Specility Polysiloxne with Functional group)	270M.T	
Silicone in Primary Forms		
Wetsoft 230/ Wetsoft NE 230M / Wetsoft 234/ Wetsoft 235/ Wacker Finish CT 3636E (Emulsion of Amino Silicone Fluid/ Amino Dimethyl Polissiloxane) Silicone In Primary forms	150M.T	

RA may take consequential action as per Policy / Procedures.

- Case No.:21/8/87-ALC1/2019 Party Name:GOLDEN ROLLS PVT LTD Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred
- 13 HQ File :01/87/050/00208/AM20/ RLA File :33/24/040/00009/AM20/ Lic.No/Date:3310030559 28.06.2019
- Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the reply to DPIIT for examination and deferred the case.

- Case No.:36/8/87-ALC1/2019 Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA) Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred
- 14 HQ File :01/87/050/00223/AM20/ RLA File :03/95/040/00077/AM20/ Lic.No/Date:0310830155 08.07.2019
- Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied the DL Therefore, committee decided that a final reminder to firm in this regard may be issued and deferred the case.

- Case No.:39/8/87-ALC1/2019 Party Name:INTERNATIONAL CONVEYORS LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred
- 15 HQ File :01/87/050/00226/AM20/ RLA File :03/94/040/00301/AM20/ Lic.No/Date:0310830273 12.07.2019
- Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-
- a) Furnish the corrected copy of Advance Authorization issued to the firm, indicating weight of export as per their application.

- Case No.:58/8/87-ALC1/2019 Party Name:TANGERINE DESIGN PVT. LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred
- 16 HQ File :01/87/050/00245/AM20/ RLA File :05/24/040/00246/AM20/ Lic.No/Date:0510411359 25.07.2019
- Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक सिटि उपाय/UPA, DGFT
विदेश व्यापार मंत्रालय/Ministry of External Trade
व्यापार उद्योग विभाग/Ministry of Industry
उत्तर प्रदेश, नई दिल्ली
Uttar Pradesh, New Delhi

- a) Reason with justification for high wastage of import item 1, giving drawing design of the product and also specification of the import item.
- b) In the past Cow Finished leather was not asked in making the similar type of export product, therefore, to give justification with drawing/ design/ photograph of product using the import item along with specification of the import item.

Case No.:65/8/87-ALC1/2019 Party Name:TIME TECHNOPLAST LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

17 HQ File :01/87/050/00252/AM20/ RLA File :03/95/040/01385/AM19/ Lic.No/Date:0310830636 29.07.2019

Decision : The committee considered the case as per agenda for personal hearing. A representative of the firm attends the personal hearing and discussed with Norms Committee. After discussion the committee decided to call for some information from the firm and deferred the case

Case No.:5/7/87-ALC1/2020 Party Name:SI GROUP - INDIA PRIVATE LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Approved

HQ File :01/87/050/00837/AM21/ RLA File :03/95/040/00391/AM20/ Lic.No/Date:0310830653 29.07.2019

18 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/837/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PARA OCTYL PHENOL FORMALDEHYDE RESIN SP 1068 PHENOLIC RESINS	1Kg	PHENOL	0.432Kg
		DI-ISOBUTYLENE	0.527Kg

RA may take consequential action as per Policy / Procedures.

Case No.:88/8/87-ALC1/2019 Party Name:VACMET INDIA LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

19 HQ File :01/87/050/00275/AM20/ RLA File :06/24/040/00027/AM20/ Lic.No/Date:0610039261 07.08.2019

Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Production / Consumption data from starting raw material duly certified by GST authority have not been provided. If they have supporting manufacturing data same may be provided.

Case No.:92/8/87-ALC1/2019 Party Name:RMG POLYVINYL INDIA LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

20 HQ File :01/87/050/00279/AM20/ RLA File :05/24/040/00260/AM20/ Lic.No/Date:0510411472 08.08.2019

Decision : The committee considered the case as per agenda for personal hearing. A representative of the firm attends the personal hearing and discussed with Norms Committee. After discussion the committee decided to call for the following information and deferred the case:-

- How many layers in export parts?
- Thickness of each layer.
- Percentage composition of each layer.
- Wastage claimed 8.9%, justification thereof.
- Exact thickness of export product.

21	Case No.:3/11/87-ALC1/2019 HQ File :01/87/050/00321/AM20/	Party Name:APOLLO PIPES LIMITED RLA File :05/23/040/00209/AM20/	Meet No/Date:7/87-ALC1/2020 07.10.2020 Lic.No/Date:0510411684 29.08.2019	Status: Deferred
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Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

22	Case No.:4/11/87-ALC1/2019 HQ File :01/87/050/00322/AM20/	Party Name:APOLLO PIPES LIMITED RLA File :05/23/040/00210/AM20/	Meet No/Date:7/87-ALC1/2020 07.10.2020 Lic.No/Date:0510411685 29.08.2019	Status: Deferred
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Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

23	Case No.:5/11/87-ALC1/2019 HQ File :01/87/050/00323/AM20/	Party Name:APOLLO PIPES LIMITED RLA File :05/23/040/00211/AM20/	Meet No/Date:7/87-ALC1/2020 07.10.2020 Lic.No/Date:0510411686 29.08.2019	Status: Deferred
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Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

24	Case No.:20/11/87-ALC1/2019 HQ File :01/87/050/00338/AM20/	Party Name:ENTREMONDE POLYCOATERS LTD. RLA File :03/94/040/00438/AM20/	Meet No/Date:7/87-ALC1/2020 07.10.2020 Lic.No/Date:0310831394 06.09.2019	Status: Deferred
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Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 09.03.2020, and reminder on 11.08.2020 and dated 28.09.2020. However, a reply is awaited. The committee deferred the case for last time.

25	Case No.:22/11/87-ALC1/2019	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
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	HQ File :01/87/050/00340/AM20/	RLA File :34/24/040/00157/AM20/	Lic.No/Date:3410045439 09.09.2019	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.10.2019 and reminder on 14.01.2020 and dated 29.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.			
26	Case No.:25/11/87- ALC1/2019	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00343/AM20/	RLA File :08/24/040/00178/AM20/	Lic.No/Date:0810146143 12.09.2019	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			
27	Case No.:26/11/87- ALC1/2019	Party Name:MALAYA RUB- TECH INDUSTRIES	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Rejected
	HQ File :01/87/050/00344/AM20/	RLA File :10/24/040/00050/AM20/	Lic.No/Date:1010060271 12.09.2019	
	Decision : The committee noted that a D/L was issued to firm on 28.10.2019 and reminder dated 14.01.2020, 11.08.2020 and 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
28	Case No.:28/11/87- ALC1/2019	Party Name:BENEXI VINYL PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00346/AM20/	RLA File :05/23/040/00235/AM20/	Lic.No/Date:0510411826 12.09.2019	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 07.08.2020 and dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			
29	Case No.:31/11/87- ALC1/2019	Party Name:EM TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00349/AM20/	RLA File :31/83/040/00080/AM20/	Lic.No/Date:3110067532 16.09.2019	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 07.08.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			
30	Case No.:35/11/87- ALC1/2019	Party Name:SYNTHETIC PACKERS PVT LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Approved
	HQ File :01/87/050/00353/AM20/	RLA File :07/24/040/00134/AM20/	Lic.No/Date:0710115433 16.09.2019	

Dilip Kumar

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/353/AM20, the Committee decided to ratify the license as under:-

Export item PE FILM (Containing 14% Nylon Granules & 3% Functional Polymer)	Quantity 500M.T	Import item LDPE GRANULES	Quantity 157.5M.T
		ENHANCED POLYETHYLENE RESIN	278.25M.T
		NYLON GRANULES	73.5M.T
		FUNCTIONAL POLYMER (Mineral Oil Aromatic Hydrocarbon)	15.75M.T

RA may take consequential action as per Policy / Procedures.

Case No.:32/11/87- Party Name:R R KABEL Meet No/Date:7/87- Approved
ALC1/2019 LIMITED ALC1/2020
07.10.2020

HQ File RLA File Lic.No/Date:0310831601
:01/87/050/00350/AM20/ :03/95/040/00465/AM20/ 17.09.2019

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/350/AM20, the Committee decided to ratify the license as under:-

31

Export item PVC Compound RR EXP	Quantity 1Kg	Import item PVC Resin	Quantity 0.546Kg
		PVC Plasticizer (DINP)	0.268Kg
		Filler (Aluminium/trihydrate)	0.144Kg
		PVC Stabilizer	0.072Kg

RA may take consequential action as per Policy / Procedures.

Case No.:36/11/87- Party Name:ARVIND Meet No/Date:7/87- Status:
ALC1/2019 LIMITED ALC1/2020 Deferred
07.10.2020

32 HQ File RLA File Lic.No/Date:0810146204
:01/87/050/00354/AM20/ :08/24/040/00192/AM20/ 18.09.2019

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 14.01.2020 and reminder on 07.08.2020 & dated 29.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:43/11/87- Party Name:R R KABEL Meet No/Date:7/87- Approved
ALC1/2019 LIMITED ALC1/2020
07.10.2020

HQ File RLA File Lic.No/Date:0310831697
:01/87/050/00361/AM20/ :03/95/040/00604/AM20/ 23.09.2019

33 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/350/AM20, the Committee decided to ratify the license as under:-

Export item PVC Compound RR EXP	Quantity 1Kg	Import item PVC Resin	Quantity 0.546Kg
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Dilip Kumar

	PVC Plasticizer (DINP)	0.268Kg
	Filler (Aluminium/trihydrate)	0.144Kg
	PVC Stabilizer	0.072Kg

RA may take consequential action as per Policy / Procedures.

Case No.: 44/11/87-ALC1/2019 Party Name: R R KABEL LIMITED Meet No/Date: 7/87-ALC1/2020 07.10.2020 **Approved**

HQ File : 01/87/050/00362/AM20/ RLA File : 03/95/040/00605/AM20/ Lic.No/Date: 0310831698 23.09.2019

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/350/AM20, the Committee decided to ratify the license as under:-

34

Export item	Quantity	Import item	Quantity
PVC Compound RR EXP	1Kg	PVC Resin	0.546Kg
		PVC Plasticizer (DINP)	0.268Kg
		Filler (Aluminium/trihydrate)	0.144Kg
		PVC Stabilizer	0.072Kg

RA may take consequential action as per Policy / Procedures.

Case No.: 60/11/87-ALC1/2019 Party Name: APOLLO INDUSTRIES Meet No/Date: 7/87-ALC1/2020 07.10.2020 **Status: Deferred**

35 HQ File : 01/87/050/00378/AM20/ RLA File : 52/24/040/00032/AM20/ Lic.No/Date: 5210043188 26.09.2019

Decision : The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 14.01.2020 and reminder dated 07.08.2020 & dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No.: 59/11/87-ALC1/2019 Party Name: STERLING AUXILIARIES PVT LTD Meet No/Date: 7/87-ALC1/2020 07.10.2020 **Status: Deferred**

HQ File : 01/87/050/00377/AM20/ RLA File : 03/95/040/00510/AM20/ Lic.No/Date: 0310831895 27.09.2019

36 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- As per details in Appendix 4E. No indigenous material is used. As such give material balance for export item No.2 & 4.
- % non-volatile matter in each of export items.

Case No.: 61/11/87-ALC1/2019 Party Name: JINDAL POLY FILMS LTD. Meet No/Date: 7/87-ALC1/2020 07.10.2020 **Status: Deferred**

37 HQ File : 01/87/050/00379/AM20/ RLA File : 05/23/040/00252/AM20/ Lic.No/Date: 0510411970 27.09.2019

Decision : The committee considered the case as per agenda and noted that firm was asked for hard

Dilip Kumar

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विदेश व्यापार महाविभाग/DGFT
व्यापार एवं उद्योग विभाग
Ministry of Commerce & Industry
सचिवालय, दिल्ली
Udyog Bhawan, New Delhi

copy of the application. Letter for hard copy issued on 14.01.2020 and reminder on 07.08.2020 & dated 28.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:64/11/87- Party Name:SASA RUBBERS Meet No/Date:7/87- Status:
ALC1/2019 PRIVATE LIMITED ALC1/2020 Deferred
07.10.2020

38 HQ File RLA File Lic.No/Date:2410042876
:01/87/050/00382/AM20/ :24/24/040/00031/AM20/ 01.10.2019

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 14.01.2020 and reminder on 07.08.2020 & dated 28.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:73/11/87- Party Name:JAYSHRI Meet No/Date:7/87- Approved
ALC1/2019 PROPACK PVT. LTD ALC1/2020
07.10.2020

HQ File RLA File Lic.No/Date:0810146311
:01/87/050/00391/AM20/ :08/24/040/00217/AM20/ 10.10.2019

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/350/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
THERMOFORMING FILM (70 MICRON TO 300 MICRON)	1500000Kg	ULTRAMID B40 LN 09 NYLON 6 CHIPS / ULTRAMID B33L 09 NYLON 6 CHIPS	388905Kg
		POLYAMIDE RESIN	48152Kg
		GRADE:1022B10 (UBE NYLON 6)	
		EVAL RESIN F171B/EVAL RESIN F101B 25BE	61152Kg
		MALEIC ANHYDRIDE GRAFTED LINEAR LOW DENSITY	48152Kg
		POLYETHYLENE RESIN BRAND: OREVAC GRADE:OE825	
		ELITE 5401G ENHANCED	405117Kg
		POLYETHYLENE RESIN	
		LOW DENSITY POLYETHYLENE (LDPE)	241080Kg
		DOWLEX NG 5045P	412500Kg
		POLYETHYLENE RESIN	

RA may take consequential action as per Policy / Procedures.

Case No.:79/11/87- Party Name:SHRINATH Meet No/Date:7/87- Status:
ALC1/2019 ROTO PACK PVT LTD ALC1/2020 Deferred
07.10.2020

40 HQ File RLA File Lic.No/Date:0910068075
:01/87/050/00397/AM20/ :09/24/040/00359/AM20/ 11.10.2019

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 14.01.2020 and reminder on 07.08.2020 & dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

41 Case No.:4/14/87-ALC1/2019 Party Name:ZENITH Meet No/Date:7/87- Approved

Dilip Kumar
विलाप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविभाग/DGFT
व्यापार एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

INDUSTRIAL RUBBER ALC1/2020
 PRODUCTS PVT. LTD 07.10.2020
 HQ File RLA File Lic.No/Date:0310832924
 :01/87/050/00474/AM20/ :03/95/040/00811/AM20/ 21.11.2019

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/59/2020/- TSW dated 24.09.2020, Committee decided to ratify license as under:

Export item	Quantity	Import item	Quantity allowed per Kg
NATURAL RUBBER / SYNTHETIC RUBBER BASED RUBBER COMMERCIAL SHEETS	300000Kg	NATURAL RUBBER	0.180
		NITRILE RUBBER – NBR	0.225
		SOLUTION STYRENE BUTADIENE RUBBER (SSBR)	0.180
		ZINC OXIDE	0.018
		CARBON BLACK	0.135
		ACCELERATORS : CBS	0.010
		ANTIOXIDANT : KUMANOX 13	0.010
		PLASTICIZER : EASTMAN – 168	0.021
		STEARIC ACID	0.010
		PACKING MATERIAL : PLASTIC PALLETES	300 Nos for 300000Kg

Note: 1. The value cap of Rubber Chemicals is as per general note of Hand Book of Procedure Vol.II.
 2. All the Plastic Pallets will be exported back with the export product.

RA may take consequential action as per Policy / Procedures.

Case No.:5/14/87- Party Name:SRF LIMITED Meet No/Date:7/87- Status:
 ALC1/2019 07.10.2020 ALC1/2020 Deferred
 42 HQ File RLA File Lic.No/Date:0510412592
 :01/87/050/00475/AM20/ :05/24/040/00498/AM20/ 21.11.2019
 Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:6/14/87-ALC1/2019 Party Name:VACMET INDIA LTD. Meet No/Date:7/87- Status:
 ALC1/2020 07.10.2020 ALC1/2020 Deferred
 43 HQ File RLA File Lic.No/Date:0610039354
 :01/87/050/00476/AM20/ :06/24/040/00063/AM20/ 22.11.2019
 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-
 a) Production/Consumption data dully certified by GST from starting raw material.

44 Case No.:9/14/87- Party Name:RAJIV Meet No/Date:7/87- Approved

दिलीप कुमार / DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महाविभाग/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 संघीय भवन नई दिल्ली
 Udyog Bhawan, New Delhi

ALC1/2019

PLASTICS PVT. LTD.

ALC1/2020

07.10.2020

HQ File

:01/87/050/00479/AM20/

RLA File

:03/95/040/00822/AM20/

Lic.No/Date:0310832957

22.11.2019

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/350/AM20, the Committee decided to ratify the license as under:-

Export item BIOPOLYMER COMPOUND NAMELY BIOPOLYMER TERRAVIO F1 NET CONTENT: 1)RELEVANT POLYMER NAMELY PBAT (POLYBUTYLENE ADIPATE TEREPHTHALATE):13,000.000 KGS 2)RELEVANT POLYMER NAMELY PLA (POLYLACTIC ACID):1,200 KGS	Quantity 20000Kg	Import item RELEVANT POLYMER NAMELY PBAT (POLYBUTYLENE ADIOATE TEREPHTHALATE)	Quantity 13390Kg
		RELEVANT POLYMER NAMELY PLA (POLYLACTIC ACID)	1236Kg

RA may take consequential action as per Policy / Procedures.

Case No.:11/14/87-
ALC1/2019

Party Name:BULK LIQUID
SOLUTIONS PVT LTD

Meet No/Date:7/87-
ALC1/2020
07.10.2020

Status:
Deferred

HQ File

:01/87/050/00481/AM20/

RLA File

:07/24/040/00191/AM20/

Lic.No/Date:0710115744
26.11.2019

45 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Specific Polymer of import item No.1.
- Specification and Sizes of import item No. 4 to 7.
- GSM of import item No.8.

Case No.:14/14/87-
ALC1/2019

Party Name:SERVEWELL
HOUSEHOLD APPLIANCES

Meet No/Date:7/87-
ALC1/2020
07.10.2020

Status:
Deferred

46 HQ File

:01/87/050/00484/AM20/

RLA File

:24/24/040/00039/AM20/

Lic.No/Date:2410042935
27.11.2019

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:15/14/87-
ALC1/2019

Party Name:ORNATE
PLASTICS PRIVATE
LIMITED

Meet No/Date:7/87-
ALC1/2020
07.10.2020

Status:
Deferred

47 HQ File

:01/87/050/00485/AM20/

RLA File

:24/24/040/00038/AM20/

Lic.No/Date:2410042938
28.11.2019

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 07.08.2020 and reminder dated 30.09.2020.

Dilip Kumar
दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
व्यापार, उद्योग और निर्यात
Ministry of Commerce and Industry
उद्योग और निर्यात विभाग
Union Ministry of Commerce and Industry

However, a reply is awaited. The committee deferred the case for last time.

Case No.:16/14/87- ALC1/2019	Party Name:CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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HQ File :01/87/050/00486/AM20/	RLA File :05/23/040/00328/AM20/	Lic.No/Date:0510412682 28.11.2019
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48 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- To give complete calculation for the requirement of raw materials (both imported and indigenous) for the manufacture of radial truck tyre, comparing with the relevant SION fixed in the handbook of procedure.
- To give wastage calculation of each raw material both imported and indigenous with material balance for the manufacture of end product.
- Reason for changing the requirement of rubber for the manufacture of same item of export which were taken in the past.

Case No.:17/14/87- ALC1/2019	Party Name:MALAYA RUB- TECH INDUSTRIES	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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HQ File :01/87/050/00487/AM20/	RLA File :10/24/040/00072/AM20/	Lic.No/Date:1010060330 28.11.2019
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49 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Manufacturing process indicating stage wise wastage of imported and indigenous raw material indicating grading /purity of both import and export item.
- Complete calculation for requirement of imported and indigenous raw material for the manufacture of export product based on purity of import and export item..
- Production of the export product vis-à-vis consumption of raw materials duly certified by Chartered Accountant for the last three years.

Case No.:18/14/87- ALC1/2019	Party Name:VISION POLYMER PVT LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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50 HQ File :01/87/050/00488/AM20/	RLA File :34/24/040/00264/AM20/	Lic.No/Date:3410045665 29.11.2019
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Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:22/14/87- ALC1/2019	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Approved
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51 HQ File :01/87/050/00492/AM20/	RLA File :03/94/040/00704/AM20/	Lic.No/Date:0310833168 03.12.2019
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/492/AM20, the Committee decided to ratify the license as under:-

Export item PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE- 10000 (1.5 MM X 1.5 MM)	Quantity 9000Sq. meter	Import item POLYESTER FILAMENT YARN (1000 D)	Quantity 243750Kg
Weight not less than 18.581Kg/ Sq. meter (excluding weight of Fasteners with Pin)			
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE- 8000 (1.5 MM X 1.5 MM THK)	28000Sq. meter	NYLON YARN (1260 D)	38340Kg
Weight not less than 15.819Kg/ Sq. meter (excluding weight of Fasteners with Pin)			
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE- 6500(1.2 MM X 1.2 MM THK)	4500Sq. meter	PVC RESIN	174116Kg
Weight not less than 12.716Kg/ Sq. meter (excluding weight of Fasteners with Pin)			
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE- 10000 (2 MM X 1.3 MM)	5500Sq. meter	PHOSPHATE PLASTICIZER	139597Kg
Weight not less than 18.867Kg/ Sq. meter (excluding weight of Fasteners with Pin)			
		FASTENERS WITH PIN	Nett to Nett

RA may take consequential action as per Policy / Procedures.

Case No.:6/7/87-ALC1/2020

Party Name: SOLTEX PETRO
PRODUCTS LTD.

Meet No/Date: 7/87-
ALC1/2020
07.10.2020

Approved

HQ File

:01/87/050/00838/AM21/

RLA File

:03/95/040/00833/AM20/

Lic.No/Date: 0310833454
17.12.2019

52 Decision : The committee considered the case as per agenda and decided to ratify the license as under:-

Export item POLYPROPYLENE COMPOUND (Containing 25% Polypropylene, 5% Titanium Dioxide and 70% Calcium Carbonate)	Quantity 300M.T	Import item Polypropylene	Quantity 75M.T
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Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशक/Ministry of Industry
नया दिल्ली

		Titanium Dioxide	15M.T
		Calcium Carbonate	210M.T

RA may take consequential action as per Policy / Procedures.

Case No.: 1/17/87-ALC1/2019 Party Name: PLASTENE INDIA LIMITED Meet No/Date: 7/87-ALC1/2020 07.10.2020 Status: Deferred

53 HQ File :01/87/050/00547/AM20/ RLA File :08/24/040/00296/AM20/ Lic.No/Date:0810146964 09.01.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 31.01.2020 and reminder dated 23.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.: 2/17/87-ALC1/2019 Party Name: UMASREE TEXPLAST PVT. LTD., Meet No/Date: 7/87-ALC1/2020 07.10.2020 Status: Approved

HQ File :01/87/050/00548/AM20/ RLA File :08/24/040/00289/AM20/ Lic.No/Date:0810146965 09.01.2020

54 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/492/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PP Woven Sacks	300000Kg	PP Woven Fabrics	306000Kg
Net Content in the Export Product			
300000KGS of PP Woven Fabrics			

RA may take consequential action as per Policy / Procedures.

Case No.: 3/17/87-ALC1/2019 Party Name: OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED Meet No/Date: 7/87-ALC1/2020 07.10.2020 Status: Deferred

55 HQ File :01/87/050/00549/AM20/ RLA File :05/24/040/00643/AM20/ Lic.No/Date:0510413270 09.01.2020

Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- To indicate specific / generic name of Import item "Thermal Plastic Elastomer".
- Weight of Rubber processing oil in kg term.
- Complete calculation for requirement of Raw materials both imported and indigenous, giving wastage separately for the manufacture of Thermoplastic Rubber Compound.

Case No.: 5/17/87-ALC1/2019 Party Name: VINYL TUBES PRIVATE LIMITED Meet No/Date: 7/87-ALC1/2020 07.10.2020 Status: Deferred

56 HQ File :01/87/050/00551/AM20/ RLA File :05/24/040/00650/AM20/ Lic.No/Date:0510413332 15.01.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 31.01.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No.:6/17/87-ALC1/2019 Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD Meet No/Date:7/87-ALC1/2020 07.10.2020 **Approved**

HQ File :01/87/050/00552/AM20/ RLA File :03/94/040/00776/AM20/ Lic.No/Date:0310834240 16.01.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/552/AM20, the Committee decided to ratify the license as under:-

57	Export item	Quantity	Import item	Quantity
	Polyether Polyol (R 180)	1Kg	Diethylene Glycol	0.0607Kg
			Propylene Oxide	0.3206Kg
			Dichlorofluoroethane (HCFC 141 b)	0.5035Kg

Note:- The firm will take all statutory approval before importing HCFC 141 b which is an ozone depleting compound.

RA may take consequential action as per Policy / Procedures.

Case No.:7/17/87-ALC1/2019 Party Name:MARUTI TECHNO RUBBER PVT LTD Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

58 HQ File :01/87/050/00553/AM20/ RLA File :05/24/040/00651/AM20/ Lic.No/Date:0510413358 16.01.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 31.01.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case Weight not less than.

Case No.:8/17/87-ALC1/2019 Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Approved**

HQ File :01/87/050/00554/AM20/ RLA File :03/94/040/00810/AM20/ Lic.No/Date:0310834241 16.01.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/554/AM20, the Committee decided to ratify the license as under:-

59	Export item	Quantity	Import item	Quantity
	Polyether Polyol (R-130)	1Kg	Propylene Oxide	0.3775Kg
			Dichlorofluoroethane (HCFC 141 b)	0.5035Kg

Note:- The firm will take all statutory approval before importing HCFC 141 b which is an ozone depleting compound.

RA may take consequential action as per Policy / Procedures.

60 Case No.:9/17/87-ALC1/2019 Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
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विदेश व्यापार महाविदेशालय/DGFT
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File :01/87/050/00555/AM20/ RLA File :52/24/040/00062/AM20/ Lic.No/Date:5210043303 16.01.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 31.01.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No.:13/7/87-ALC1/2020 Party Name:MPD INDUSTRIES PVT. LTD., Meet No/Date:7/87-ALC1/2020 07.10.2020 **Approved**

HQ File :01/87/050/00845/AM21/ RLA File :56/24/040/00028/AM20/ Lic.No/Date:5610005790 : 16.01.2020

61 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/845/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
Ketonic Resin	1Kg	Cyclohexanone	0.85Kg
		Para Formaldehyde	0.31Kg

RA may take consequential action as per Policy / Procedures.

Case No.:12/17/87-ALC1/2019 Party Name:LOPAREX INDIA PRIVATE LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

HQ File :01/87/050/00558/AM20/ RLA File :03/95/040/01027/AM20/ Lic.No/Date:0310834320 20.01.2020 Defer Date:07.10.2020

62 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Catalogue of import item from Sl. No.2 to 6.
- Manufacturing process in detail.
- End use of import item No.6.
- Coating weight / Sq. meter of export.
- Material Balance.

Case No.:13/17/87-ALC1/2019 Party Name:LOPAREX INDIA PRIVATE LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

HQ File :01/87/050/00559/AM20/ RLA File :03/95/040/01028/AM20/ Lic.No/Date:0310834321 20.01.2020

63 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Catalogue of import item from Sl. No.2 to 4.
- Coating weight / Sq. meter of export.
- Material Balance.

Case No.:16/17/87-ALC1/2019 Party Name:THOMSON RUBBERS INDIA PRIVATE LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

64 HQ File :01/87/050/00562/AM20/ RLA File :10/24/040/00091/AM20/ Lic.No/Date:1010060378 21.01.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 31.01.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No.:17/17/87-ALC1/2019 Party Name:ARKEMA CHEMICALS INDIA PVT. LTD., Meet No/Date:7/87-ALC1/2020 07.10.2020 **Approved**
 HQ File :01/87/050/00563/AM20/ RLA File :03/94/040/00864/AM20/ Lic.No/Date:0310834356 21.01.2020

65 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/563/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
Polyester Resin Reafree 4796	1Kg	Neopentyl Glycol	0.4323Kg
		Terephthalic Acid	0.6051Kg

RA may take consequential action as per Policy / Procedures.

Case No.:18/17/87-ALC1/2019 Party Name:ARKEMA CHEMICALS INDIA PVT. LTD., Meet No/Date:7/87-ALC1/2020 07.10.2020 **Approved**
 HQ File :01/87/050/00564/AM20/ RLA File :03/94/040/00865/AM20/ Lic.No/Date:0310834360 21.01.2020

66 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/563/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
Polyester Resin Reafree 4704	1Kg	Neopentyl Glycol	0.3760Kg
		Terephthalic Acid	0.6487Kg

RA may take consequential action as per Policy / Procedures.

Case No.:19/17/87-ALC1/2019 Party Name:CHEMICAL PROCESS PIPING PVT.LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**
 HQ File :01/87/050/00565/AM20/ RLA File :03/94/040/00870/AM20/ Lic.No/Date:0310834362 21.01.2020

67 **Decision :** The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- To indicate specific type of Resin to be used in manufacturing export item. If more than one type of export item is made using different resin, then to tell separate quantity of each type of export item.
- Indigenous item used / to be used (including filler) in the making the export item.
- Production of export item vis a vis consumption of raw materials for the last three years duly certified by Chartered accountant.

68 Case No.:21/17/87-ALC1/2019 Party Name:GOLDEN ROLLS PVT LTD Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**
 HQ File RLA File Lic.No/Date:3310030646

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 Ministry of Commerce & Industry
 संजय भवन, नई दिल्ली
 New Delhi

:01/87/050/00567/AM20/ :33/24/040/00029/AM20/ 21.01.2020

Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.

Case No.:20/17/87-ALC1/2019	Party Name:JESONS INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00566/AM20/	RLA File :03/94/040/00891/AM20/	Lic.No/Date:0310834381 22.01.2020	
69 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Details of indigenous input with quantity.			
b) Material Balance in terms of Solid Content.			

Case No.:10/7/87-ALC1/2020	Party Name:MRL TYRES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00842/AM21/	RLA File :05/24/040/00707/AM20/	Lic.No/Date:0510413544 10.02.2020	
70 Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

Case No.:1/1/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00621/AM20/	RLA File :08/24/040/00380/AM20/	Lic.No/Date:0810147361 28.02.2020	
71 Decision : The committee considered the case as per agenda and noted th it firm was asked for hard copy of the application. Letter for hard copy issued on11.08.2020 and reminder dated 25.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

Case No.:2/1/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00622/AM20/	RLA File :08/24/040/00381/AM20/	Lic.No/Date:0810147362 28.02.2020	
72 Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 25.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

Case No.:3/1/87-ALC1/2020	Party Name:CREST COMPOSITES &	Meet No/Date:7'87-ALC1/2020	Approved
73			

	PLASTICS PVT. LTD.	07.10.2020	
HQ File :01/87/050/00623/AM20/	RLA File :08/24/040/00383/AM20/	Lic.No/Date:0810147365 28.02.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/563/AM20, the Committee decided to ratify the license as under:-			
Export item SATURATED POLYESTER RESIN CT 7022 (65% Resin content)	Quantity 1Kg	Import item MONO ETHLENE GLYCOL DIETHYLLENE GLYCOL GLYCERINE NEO PENTYL GLYCOL PHTHALIC ANHYDRIDE LAURIC ACID BUTYLE CELLOSOLVE	Quantity 0.0352Kg 0.0565Kg 0.0515Kg 0.1092Kg 0.3907Kg 0.0417Kg 0.0676Kg
RA may take consequential action as per Policy / Procedures.			
Case No.:4/1/87-ALC1/2020	Party Name:LORVEN FLEX & SACK INDIA PVT LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
74 HQ File :01/87/050/00624/AM20/	RLA File :09/24/040/00573/AM20/	Lic.No/Date:0910068539 02.03.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 28.09.2020. However, a reply is awaited. The committee deferred the case for last time.			
Case No.:5/1/87- ALC1/2020	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:7.87- ALC1/2020 07.10.2020	Status: Deferred
75 HQ File :01/87/050/00625/AM20/	RLA File :02/24/040/00198/AM20/	Lic.No/Date:0210209810 02.03.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 28.09.2020. However, a reply is awaited. The committee deferred the case for last time.			
Case No.:6/1/87-ALC1/2020	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00626/AM20/	RLA File :52/24/040/00076/AM20/	Lic.No/Date:5210043355 04.03.2020	
76	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	a) A copy of NOC from MOEF & CC for the import of Moulded Rubber Articles Scrap/Conveyor or belt scrap/rubber article etc.		
	b) Complete calculation for requirement rubber scrap for the manufacture of export product, giving evidence for the recovery of rubber content from the rubber scrap.		

Case No.:8/1/87- ALC1/2020	Party Name:POOJA PLASTO COLOUR PVT. LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Approved
HQ File :01/87/050/00628/AM20/	RLA File :05/24/040/00745/AM20/	Lic.No/Date:0510413787 05.03.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/628/AM20, the Committee decided to ratify the license as under:-			
Export item TPR / SBS COMPOUND (S.B.S. OIL BOUND COPOLYMER FOR SHOE SOLE)	Quantity 350000Kg	Import item SBS-THERMOPLASTIC ELASTOMER	Quantity 238527Kg
		POLYSTYRENE	964747Kg
		TITANIUM DIOXIDE	16124Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:9/1/87-ALC1/2020	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Approved
HQ File :01/87/050/00629/AM20/	RLA File :34/24/040/00380/AM20/	Lic.No/Date:3410045934 05.03.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/629/AM20, the Committee decided to ratify the license as under:-			
Export item POLYESTER RESIN SOLUTION (65+/-1% RESIN CONTENT) VOY 8239	Quantity 1Kg	Import item Neo Pentyl Glycol	Quantity 0.3010Kg
		Phthalic Anhydride	0.0572Kg
		Adipic Acid	0.1201Kg
		Isophthalic Acid	0.2544Kg
		C-9 SOLVENT	0.3540Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:10/1/87- ALC1/2020	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00630/AM20/	RLA File :34/24/040/00364/AM20/	Lic.No/Date:3410045929 05.03.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

Case No.:11/1/87- ALC1/2020	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Approved
HQ File :01/87/050/00631/AM20/	RLA File :03/95/040/01140/AM20/	Lic.No/Date:0310835303 09.03.2020	

Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade vide their communication No. P-47011/84/2020-TSW dated 17.03.2020, Committee decided to ratify license as under:

Export item	Quantity	Import item	Quantity
Self Adhesive Coated BOPP Film (using coated Biaxially oriented Polypropylene film)	3500000Sq. meter	Coated Biaxially Oriented Polypropylene Film (60 micron/43 gsm +/- 10%)	3640000Sq. Mt.
		Adhesive (100% Solid) Rubber Based Hot melt	70000Kg
		Glassine Paper (60 gsm +/- 10%)	3640000Sq. Mt.

RA may take consequential action as per Policy / Procedures.

Case No.:13/1/87-ALC1/2020	Party Name:GRP LTD.	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
81 HQ File :01/87/050/00633/AM20/	RLA File :03/94/040/01046/AM20/	Lic.No/Date:0310835325 09.03.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

Case No.:14/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
82 HQ File :01/87/050/00634/AM20/	RLA File :03/95/040/01174/AM20/	Lic.No/Date:0310835337 09.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:15/1/87-ALC1/2020	Party Name:CHECKPOINT APPAREL LABELING SOLUTIONS (I) PVT.LTD.	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
83 HQ File :01/87/050/00635/AM20/	RLA File :04/24/040/00194/AM20/	Lic.No/Date:0410166604 10.03.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

Case No.:16/1/87-ALC1/2020	Party Name:ORSON CHEMICALS	Meet No/Date:7/87-ALC1/2020 07.10.2020	Approved
84 HQ File :01/87/050/00636/AM20/	RLA File :03/95/040/01122/AM20/	Lic.No/Date:0310835347 11.03.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/629/AM20, the Committee decided to ratify the license as under:-			

Export item	Quantity	Import item	Quantity
Unsaturated Polyester Resin	681000Kg	Propylene Glycol	231042.80Kg
		Purified Terephthalic Acid	82258Kg
		Maleic Anhydride	113856.40Kg
		Styrene Monomer	240025.20Kg
		Phthalic Anhydride	18305.28Kg
		Other Additives	612.90Kg

RA may take consequential action as per Policy / Procedures.

Case No.:17/1/87-ALC1/2020 Party Name:HOODS CORPORATION Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

85 HQ File :01/87/050/00637/AM20/ RLA File :02/24/040/00201/AM20/ Lic.No/Date:0210209819 11.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 28.07.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:18/1/87-ALC1/2020 Party Name:KUMAR ARCH TECH PVT. LTD., Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

86 HQ File :01/87/050/00638/AM20/ RLA File :13/24/040/00203/AM20/ Lic.No/Date:1310049547 13.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No.:19/1/87-ALC1/2020 Party Name:BIHANI MANUFACTURING COMPANY PRIVATE LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

87 HQ File :01/87/050/00639/AM20/ RLA File :05/23/040/00480/AM20/ Lic.No/Date:0510413879 16.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 28.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:20/1/87-ALC1/2020 Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

88 HQ File :01/87/050/00640/AM20/ RLA File :03/94/040/01041/AM20/ Lic.No/Date:0310835435 17.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:21/1/87-ALC1/2020 Party Name:KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

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HQ File	RLA File	Lic.No/Date:3110067717
:01/87/050/00641/AM20/	:31/83/040/00165/AM20/	17.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:22/1/87- ALC1/2020	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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90	HQ File	RLA File	Lic.No/Date:3010105103
	:01/87/050/00642/AM20/	:30/24/040/00099/AM20/	17.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:23/1/87-ALC1/2020	Party Name:PRASPACK POLYMERS	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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91	HQ File	RLA File	Lic.No/Date:0810147516
	:01/87/050/00643/AM20/	:08/24/040/00411/AM20/	19.03.2020

Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

a) Details of indigenous input with quantity.

Case No.:24/1/87-ALC1/2020	Party Name:PIONEER POLYLEATHERS LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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92	HQ File	RLA File	Lic.No/Date:0510413932
	:01/87/050/00644/AM20/	:05/24/040/00776/AM20/	20.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 23.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No.:25/1/87- ALC1/2020	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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93	HQ File	RLA File	Lic.No/Date:0510413935
	:01/87/050/00645/AM20/	:05/23/040/00488/AM20/	20.03.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 23.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:29/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
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94	HQ File	RLA File	Lic.No/Date:0310835547
	:01/87/050/00649/AM20/	:03/95/040/01087/AM20/	20.03.2020

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 Ministry of Commerce & Industry
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 Industrial Building, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter.

Case No.:30/1/87-ALC1/2020 Party Name:KLJ POLYMERS AND CHEMICALS LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Approved**

HQ File :01/87/050/00650/AM20/ RLA File :05/23/040/00484/AM20/ Lic.No/Date:0510413957 20.03.2020 Defer Date:07.10.2020

95 Decision: Based on the technical comments of Department for Promotion of Industry and Internal Trade vide their communication No. P-47011/59/2020/- TSW dated 24.09.2020, Committee decided to ratify license as under:

Export item	Quantity	Import item	Quantity
Thermoplastic Rubber (TPR) Compound	1Kg	Styrene Butadiene Styrene	0.816Kg
		Styrene Ethylene Butadiene Styrene	0.204Kg

RA may take consequential action as per Policy / Procedures.

Case No.:31/1/87-ALC1/2020 Party Name:RELIANCE INDUSTRIES LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

96 HQ File :01/87/050/00651/AM20/ RLA File :03/95/040/01124/AM20/ Lic.No/Date:0310835543 20.03.2020

Decision : The committee considered the case as per agenda and decided to defer the matter.

Case No.:32/1/87-ALC1/2020 Party Name:RELIANCE INDUSTRIES LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

97 HQ File :01/87/050/00652/AM20/ RLA File :03/95/040/01125/AM20/ Lic.No/Date:0310835544 20.03.2020

Decision : The committee considered the case as per agenda and decided to defer the matter.

Case No.:33/1/87-ALC1/2020 Party Name:RELIANCE INDUSTRIES LIMITED Meet No/Date:7/87-ALC1/2020 07.10.2020 **Status: Deferred**

98 HQ File :01/87/050/00653/AM20/ RLA File :03/95/040/01173/AM20/ Lic.No/Date:0310835546 20.03.2020

Decision : The committee considered the case as per agenda and decided to defer the matter.

Case No.:26/1/87-ALC1/2020 Party Name:BULK LIQUID SOLUTIONS PVT LTD Meet No/Date:7/87-ALC1/2020 07.10.2020 **Approved**

99 HQ File :01/87/050/00646/AM20/ RLA File :07/24/040/00311/AM20/ Lic.No/Date:0710116299 24.03.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/646/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
ONE LOOP BAGS CONTAINING PP GRANULES 182539 Kgs UV STABILIZER MB 3461 Kgs ENHANCED PE RESIN 48000 KGS LDPE GRANULES 16800 KGS LLDPE GRANULES 33600 Kgs ANTI BLOCK MB 2400 Kgs ANTISTATIC MASTER BATCH 2400 Kgs ETHYLENE VINYL ACETATE CO POLYMER 7200 Kgs COLOUR MB 3600 KGS	300000Kg	ENHANCED POLYETHYLENE RESIN	50400Kg
		LDPE GRANULES	17640Kg
		LLDPE GRANULES	35280Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	2520Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTISTATIC MASTER BATCH	2520Kg
		ETHYLENE VINYL ACETATE CO POLYMER	7560Kg
		COLOUR MASTER BATCH	3780Kg
		POLYPROPYLENE GRANULES	200793Kg
		U.V. STABILIZER MASTER BATCH	3530Kg

RA may take consequential action as per Policy / Procedures.

Case No.:27/1/87-
ALC1/2020

Party Name:BULK LIQUID
SOLUTIONS PVT LTD

Meet No/Date:7/87-
ALC1/2020
07.10.2020

Approved

HQ File
:01/87/050/00647/AM20/

RLA File
:07/24/040/00647/AM20/

Lic.No/Date:0710116300
24.03.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/647/AM20, the Committee decided to ratify the license as under:-

100	Export item ONE LOOP BAGS CONTAINING PP GRANULES 182539 Kgs UV STABILIZER MB 3461 Kgs ENHANCED PE RESIN 48000 KGS LDPE GRANULES 16800 KGS LLDPE GRANULES 33600 Kgs ANTI BLOCK MB 2400 Kgs ANTISTATIC MASTER BATCH 2400 Kgs ETHYLENE VINYL ACETATE CO POLYMER 7200 Kgs COLOUR MB 3600 KGS	Quantity 300000Kg	Import item ENHANCED POLYETHYLENE RESIN	Quantity 50400Kg
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	LDPE GRANULES	17640Kg
	LLDPE GRANULES	35280Kg
	PLASTIC ADDITIVE	2520Kg
	MASTERBATCH - ANTI	
	BLOCK MASTER BATCH	
	PLASTIC ADDITIVE	2520Kg
	MASTERBATCH -	
	ANTISTATIC MASTER	
	BATCH	
	ETHYLENE VINYL ACETATE	7560Kg
	CO POLYMER	
	COLOUR MASTER BATCH	3780Kg
	POLYPROPYLENE	200793Kg
	GRANULES	
	U.V. STABILIZER MASTER	3530Kg
	BATCH	

RA may take consequential action as per Policy / Procedures.

Case No.:28/1/87- ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00648/AM20/	RLA File :07/24/040/00313/AM20/	Lic.No/Date:0710116301 24.03.2020	
101	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	a) Details of import item from Sl. No. 4 to 8 with size & space and justification for quantity imported.		
	b) Drawing & photograph of export product.		

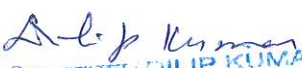
Case No.:34/1/87-ALC1/2020	Party Name:HYDRAGUARD INTERNATIONAL PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
102	HQ File :01/87/050/00654/AM21/	RLA File :04/24/040/00204/AM20/	Lic.No/Date:0410166652 02.04.2020
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 28.07.2020 and reminder dated 23.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.		

Case No.:35/1/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Approved
103	HQ File :01/87/050/00655/AM21/	RLA File :03/94/040/01028/AM20/	Lic.No/Date:0310835590 11.04.2020
	Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/26/2020/- TSW dated 05.10.2020, Committee decided to ratify license as under:		

Export Item	QTY	Sr. No.	Import items	QTY
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		16	RUBBER CHEMICAL :ACCELERATOR	0.560
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.953
		19	STEARIC ACID	0.775
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
		24	PHENOLIC TACKIFIER RESIN	0.723
		25	INSOLUBLE SULPHUR	0.728

		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		29	PROCESSING ADDITIVES	0.320
		30	HOMOGENIZING AGENT	0.461
		31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.042
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.208

Export Item	QTY	Sr. No.	Import items	QTY
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 19,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246


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 विदेश व्यापार महाविभाग/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	20	MICROCRYSTALLINE PETROLEUM WAX	0.674
	21	PRECIPITATED SILICA	0.429
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
	24	PHENOLIC TACKIFIER RESIN	0.107
	25	INSOLUBLE SULPHUR	0.137
	29	PROCESSING ADDITIVES	0.545
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	118.722

Export Item	QTY	Sr. No.	Import items	QTY
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon . (Total Quantity to be exported 2,788,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
		9	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494

15	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
16	RUBBER CHEMICAL :ACCELERATOR	0.494
17	RUBBER CHEMICAL :RETARDERS	0.097
18	ZINC OXIDE	1.810
19	STEARIC ACID	1.084
20	MICROCRYSTALLINE PETROLEUM WAX	0.836
21	PRECIPITATED SILICA	0.002
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
24	PHENOLIC TACKIFIER RESIN	0.199
25	INSOLUBLE SULPHUR	0.101
29	PROCESSING ADDITIVES	0.568
30	HOMOGENIZING AGENT	0.001
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
	TOTAL	116.605

Export Item	QTY	Sr. No.	Import items	QTY
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 3,715,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.466
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC (DIPPED)	2.054


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 New Delhi

	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
	11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
	15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
	16	RUBBER CHEMICAL :ACCELERATOR	0.685
	17	RUBBER CHEMICAL :RETARDERS	0.130
	18	ZINC OXIDE	1.808
	19	STEARIC ACID	0.889
	20	MICROCRYSTALLINE PETROLEUM WAX	0.882
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
	24	PHENOLIC TACKIFIER RESIN	0.636
	25	INSOLUBLE SULPHUR	0.292
	29	PROCESSING ADDITIVES	0.514
	30	HOMOGENIZING AGENT	0.443
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	125.198

Export Item	QTY	Sr. No.	Import items	QTY
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE	1.193

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	BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	
7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.443
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
16	RUBBER CHEMICAL :ACCELERATOR	0.605
17	RUBBER CHEMICAL :RETARDERS	0.111
18	ZINC OXIDE	1.839
19	STEARIC ACID	0.771
20	MICROCRYSTALLINE PETROLEUM WAX	0.751
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
24	PHENOLIC TACKIFIER RESIN	0.728
25	INSOLUBLE SULPHUR	0.569
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
29	PROCESSING ADDITIVES	0.448
30	HOMOGENIZING AGENT	0.561
31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.032
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महाविभाग/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 संतोष भवन, नई दिल्ली
 New Delhi

			TOTAL	123.148
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Export Item	QTY	Sr. No.	Import items	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453

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विदेश व्यापार महाविभाग/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	29	PROCESSING ADDITIVES	0.197
	30	HOMOGENIZING AGENT	0.936
	31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.122
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	121.688

Export Item	QTY	Sr. No.	Import items	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,805,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118

		20	MICROCRYSTALLINE PETROLEUM WAX	0.804
		21	PRECIPITATED SILICA	0.139
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.615

Export Item	QTY	Sr. No.	Import items	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 731,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप निहाविदेशिक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविभाग/DGFT
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
सुप्रीम कोर्ट, नई दिल्ली
110002

13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
16	RUBBER CHEMICAL :ACCELERATOR	0.746
17	RUBBER CHEMICAL :RETARDERS	0.022
18	ZINC OXIDE	2.408
19	STEARIC ACID	0.368
20	MICROCRYSTALLINE PETROLEUM WAX	0.683
21	PRECIPITATED SILICA	2.128
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
23	PETROLEUM TACKIFIER RESIN	0.564
24	PHENOLIC TACKIFIER RESIN	0.733
25	INSOLUBLE SULPHUR	0.695
26	SILANE COUPLING AGENT	0.357
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
29	PROCESSING ADDITIVES	0.370
30	HOMOGENIZING AGENT	1.405
31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.076
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
	TOTAL	120.396

Export Item	QTY	Sr. No.	Import items	QTY
9. New Pneumatic	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
सहयोग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 77,000.00 kgs)

2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
16	RUBBER CHEMICAL :ACCELERATOR	0.632
17	RUBBER CHEMICAL :RETARDERS	0.126
18	ZINC OXIDE	1.772
19	STEARIC ACID	0.876
20	MICROCRYSTALLINE PETROLEUM WAX	0.828
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
24	PHENOLIC TACKIFIER RESIN	0.569
25	INSOLUBLE SULPHUR	0.240
29	PROCESSING ADDITIVES	0.463
30	HOMOGENIZING AGENT	0.303
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020

A. L. P. Kumar

		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	124.984

Export Item	QTY	Sr. No.	Import items	QTY
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 65,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		16	RUBBER CHEMICAL :ACCELERATOR	0.566
		17	RUBBER CHEMICAL :RETARDERS	0.096
		18	ZINC OXIDE	1.873
		19	STEARIC ACID	0.865
		20	MICROCRYSTALLINE PETROLEUM WAX	0.798
		21	PRECIPITATED SILICA	0.216
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456

Deep Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक निदेश, निदेश/Dy. DGFT
विदेश व्यापार महाविभाग/Ministry of Commerce & Industry
वाणिज्य एवं उद्योग विभाग
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	23	PETROLEUM TACKIFIER RESIN	0.089
	24	PHENOLIC TACKIFIER RESIN	0.660
	25	INSOLUBLE SULPHUR	0.452
	26	SILANE COUPLING AGENT	0.040
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
	29	PROCESSING ADDITIVES	0.321
	30	HOMOGENIZING AGENT	0.197
	31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.024
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	123.653

Export Item	QTY	Sr. No.	Import items	QTY
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 154,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513

		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.575

Export Item	QTY	Sr. No.	Import items	QTY
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126

10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
16	RUBBER CHEMICAL :ACCELERATOR	0.592
17	RUBBER CHEMICAL :RETARDERS	0.108
18	ZINC OXIDE	1.910
19	STEARIC ACID	0.844
20	MICROCRYSTALLINE PETROLEUM WAX	0.761
21	PRECIPITATED SILICA	0.852
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
24	PHENOLIC TACKIFIER RESIN	0.532
25	INSOLUBLE SULPHUR	0.475
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
29	PROCESSING ADDITIVES	0.523
30	HOMOGENIZING AGENT	0.433
31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.026
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
TOTAL		122.776

Export Item	QTY	Sr. No.	Import items	QTY
13. Solid Rubber	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED N	50.235

Tyres for Motor Vehicles. (Total Quantity to be exported 138,000.00 kgs)		ATURAL RUBBER (TSNR)	
	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BIRONZE COATED TYRE BEADWIRE)	1.264
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
	15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
	16	RUBBER CHEMICAL :ACCELERATOR	0.879
	17	RUBBER CHEMICAL :RETARDERS	0.170
	18	ZINC OXIDE	2.806
	19	STEARIC ACID	1.091
	20	MICROCRYSTALLINE PETROLEUM WAX	0.026
	21	PRECIPITATED SILICA	0.954
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
	23	PETROLEUM TACKIFIER RESIN	0.034
	24	PHENOLIC TACKIFIER RESIN	0.350
	25	INSOLUBLE SULPHUR	0.488
	30	HOMOGENIZING AGENT	0.025
		TOTAL	124.883

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

Case No.:36/1/87-ALC1/2020	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Approved
HQ File :01/87/050/00656/AM21/	RLA File :03/94/040/01043/AM20/	Lic.No/Date:0310835587 11.04.2020	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal			


 दिवायु भवन, नई दिल्ली
 उप महा निदेशक, निर्यात प्रमोशन / Dy. DGFT
 निर्यात प्रमोशन, मध्य प्रदेश शाखा / DGFT
 बाणेश्वर रोड, लखनऊ
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Trade furnished vide their communication No. P-47011/26/2020/- TSW dated 05.10.2020, Committee decided to ratify license as under:

Export Item	QTY	S. No.	Import items	QTY
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		16	RUBBER CHEMICAL :ACCELERATOR	0.560
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.953
		19	STEARIC ACID	0.775
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528

	24	PHENOLIC TACKIFIER RESIN	0.723
	25	INSOLUBLE SULPHUR	0.728
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.157
	29	PROCESSING ADDITIVES	0.320
	30	HOMOGENIZING AGENT	0.461
	31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.042
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	123.208

Export Item	QTY	S. No.	Import items	QTY
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 19,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246


 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/DG, DGFT
 विदेश व्यापार महाविभाग/Foreign Trade
 सचिवालय
 Ministry of Commerce & Industry
 Government of India
 New Delhi

	20	MICROCRYSTALLINE PETROLEUM WAX	0.674
	21	PRECIPITATED SILICA	0.429
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
	24	PHENOLIC TACKIFIER RESIN	0.107
	25	INSOLUBLE SULPHUR	0.137
	29	PROCESSING ADDITIVES	0.545
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	118.722

Export Item	QTY	Sr. No.	Import items	QTY
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 2,788,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
		9	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		14	RUBBER CHEMICAL : ANTIOXIDANTS TMQ / TDQ / HS	0.494
		15	RUBBER CHEMICAL : ANTIOXIDANTS	0.917

		16	RUBBER CHEMICAL :ACCELERATOR	0.494
		17	RUBBER CHEMICAL :RETARDERS	0.097
		18	ZINC OXIDE	1.810
		19	STEARIC ACID	1.084
		20	MICROCRYSTALLINE PETROLEUM WAX	0.836
		21	PRECIPITATED SILICA	0.002
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		24	PHENOLIC TACKIFIER RESIN	0.199
		25	INSOLUBLE SULPHUR	0.101
		29	PROCESSING ADDITIVES	0.568
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.605

Export Item	QTY	S. No.	Import items	QTY
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 3,715,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.466
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC (DIPPED)	2.054
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052

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व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उत्तरांचल प्रदेश, दिल्ली
Dy. DGFT, New Delhi

		11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		16	RUBBER CHEMICAL :ACCELERATOR	0.685
		17	RUBBER CHEMICAL :RETARDERS	0.130
		18	ZINC OXIDE	1.808
		19	STEARIC ACID	0.889
		20	MICROCRYSTALLINE PETROLEUM WAX	0.882
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
		24	PHENOLIC TACKIFIER RESIN	0.636
		25	INSOLUBLE SULPHUR	0.292
		29	PROCESSING ADDITIVES	0.514
		30	HOMOGENIZING AGENT	0.443
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	125.198

Export Item	QTY	S. No.	Import items	QTY
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
		7	CARBON BLACK OR (It's Raw Material of Carbon Bl	0.000

Export Item	QTY	S. No.	Import items	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936

		31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEA SE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE REL EASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER C OMPOUND RELEASE)	0.200
			TOTAL	121.688

Export Item	QTY	S. No.	Import items	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,805,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118
		20	MICROCRYSTALLINE PETROLEUM WAX	0.804
		21	PRECIPITATED SILICA	0.139

		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.615

Export Item	QTY	S. No.	Import items	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 731,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421

14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
16	RUBBER CHEMICAL :ACCELERATOR	0.746
17	RUBBER CHEMICAL :RETARDERS	0.022
18	ZINC OXIDE	2.408
19	STEARIC ACID	0.368
20	MICROCRYSTALLINE PETROLEUM WAX	0.683
21	PRECIPITATED SILICA	2.128
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
23	PETROLEUM TACKIFIER RESIN	0.564
24	PHENOLIC TACKIFIER RESIN	0.733
25	INSOLUBLE SULPHUR	0.695
26	SILANE COUPLING AGENT	0.357
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
29	PROCESSING ADDITIVES	0.370
30	HOMOGENIZING AGENT	1.405
31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
TOTAL		120.396

Export Item	QTY	S. No.	Import items	QTY
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307

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 Ministry of Commerce & Industry
 Government of India

vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 77,000.00 kgs)	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
	9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
	11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
	15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
	16	RUBBER CHEMICAL :ACCELERATOR	0.632
	17	RUBBER CHEMICAL :RETARDERS	0.126
	18	ZINC OXIDE	1.772
	19	STEARIC ACID	0.876
	20	MICROCRYSTALLINE PETROLEUM WAX	0.828
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
	24	PHENOLIC TACKIFIER RESIN	0.569
	25	INSOLUBLE SULPHUR	0.240
	29	PROCESSING ADDITIVES	0.463
	30	HOMOGENIZING AGENT	0.303
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	124.984

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विदेश व्यापार मंत्रालय/Ministry of Industry
नया दिल्ली/New Delhi

Export Item	QTY	S. No.	Import items	QTY
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 65,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		16	RUBBER CHEMICAL :ACCELERATOR	0.566
		17	RUBBER CHEMICAL :RETARDERS	0.096
		18	ZINC OXIDE	1.873
		19	STEARIC ACID	0.865
		20	MICROCRYSTALLINE PETROLEUM WAX	0.798
		21	PRECIPITATED SILICA	0.216
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
		23	PETROLEUM TACKIFIER RESIN	0.089
		24	PHENOLIC TACKIFIER RESIN	0.660
		25	INSOLUBLE SULPHUR	0.452

		26	SILANE COUPLING AGENT	0.040
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		29	PROCESSING ADDITIVES	0.321
		30	HOMOGENIZING AGENT	0.197
		31	COBALT BORON COMPLEX-COBALT 22.5% (MO NO BOND)	0.024
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.653

Export Item	QTY	S. No.	Import items	QTY
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 154,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087

		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.575

Export Item	QTY	S. No.	Import items	QTY
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097

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		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		16	RUBBER CHEMICAL :ACCELERATOR	0.592
		17	RUBBER CHEMICAL :RETARDERS	0.108
		18	ZINC OXIDE	1.910
		19	STEARIC ACID	0.844
		20	MICROCRYSTALLINE PETROLEUM WAX	0.761
		21	PRECIPITATED SILICA	0.852
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
		24	PHENOLIC TACKIFIER RESIN	0.532
		25	INSOLUBLE SULPHUR	0.475
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		29	PROCESSING ADDITIVES	0.523
		30	HOMOGENIZING AGENT	0.433
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	122.776

Export Item	QTY	S. No.	Import items	QTY
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 138,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER	0.243


 दिलीप कुमार / DILIP KUMAR
 उप महानिदेशक विदेश व्यापार / Dy. DGFT
 विदेश व्यापार, भारत सरकार / Dy. DGFT
 Ministry of Commerce and Industry
 Government of India
 Udyog Bhawan, New Delhi

		BBER SBR-1500/1502	
5		SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
7		CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8		7A) CARBON BLACK FEED STOCK (CBFS)	57.667
13		WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
14		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
15		RUBBER CHEMICAL :ANTIOXIDANTS	0.890
16		RUBBER CHEMICAL :ACCELERATOR	0.879
17		RUBBER CHEMICAL :RETARDERS	0.170
18		ZINC OXIDE	2.806
19		STEARIC ACID	1.091
20		MICROCRYSTALLINE PETROLEUM WAX	0.026
21		PRECIPITATED SILICA	0.954
22		RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
23		PETROLEUM TACKIFIER RESIN	0.034
24		PHENOLIC TACKIFIER RESIN	0.350
25		INSOLUBLE SULPHUR	0.488
30		HOMOGENIZING AGENT	0.025
		TOTAL	124.883

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:37/1/87-ALC1/2020 Party Name:VACMET INDIA LTD. Meet No/Date:7/87-ALC1/2020 07.10.2020 Status: Deferred

105 HQ File :01/87/050/00657/AM21/ RLA File :06/24/040/00094/AM20/ Lic.No/Date:0610039473 13.04.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 24.07.2020 and reminder dated 23.09.2020. However, a reply is awaited. The committee deferred the case for last time.

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Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महासंचालक (विदेशी व्यापार)/ Dy. DGFT
विदेशी व्यापार महासंचालकालय/DGFT
व्यापारिक उद्योग विभाग
Ministry of Commerce & Industry
उद्योग विभाग, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:38/1/87- ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
106 HQ File :01/87/050/00658/AM21/	RLA File :50/24/040/00009/AM20/	Lic.No/Date:5010002677 13.04.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

Case No.:39/1/87-ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
107 HQ File :01/87/050/00659/AM21/	RLA File :50/24/040/00008/AM20/	Lic.No/Date:5010002676 13.04.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

Case No.:1/4/87- ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
108 HQ File :01/87/050/00738/AM21/	RLA File :03/95/040/00838/AM20/	Lic.No/Date:0310836510 04.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:2/4/87-ALC1/2020	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
109 HQ File :01/87/050/00739/AM21/	RLA File :03/95/040/01196/AM20/	Lic.No/Date:0310836512 04.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:3/4/87- ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
110 HQ File :01/87/050/00740/AM21/	RLA File :03/95/040/01038/AM20/	Lic.No/Date:0310836521 04.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:4/4/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
111 HQ File :01/87/050/00741/AM21/	RLA File :03/94/040/00882/AM20/	Lic.No/Date:0310836541 05.06.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

112	Case No.:5/4/87-ALC1/2020	Party Name:CONSOLIDATED WOOD INDUSTRIES	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00742/AM21/	RLA File :10/24/040/00016/AM21/	Lic.No/Date:1010060522 08.06.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) The NOC from MOEF & CC for the import of Crumb Rubber. b) Complete calculation for the requirement of crumb rubber and other indigenous item indicating separately wastage of raw materials.				

113	Case No.:6/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00743/AM21/	RLA File :03/95/040/00066/AM21/	Lic.No/Date:0310836575 08.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

Case No.:7/4/87-ALC1/2020

Party Name:GUARNIFLON INDIA PVT.LTD.

Meet No/Date:7/87-ALC1/2020
07.10.2020

Approved

HQ File
:01/87/050/00744/AM21/

RLA File
:03/94/040/00105/AM21/

Lic.No/Date:0310836577
08.06.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/744/AM21, the Committee decided to ratify the license as under:-

114

Export item	Quantity	Import item	Quantity
39209949 PTFE MOLDED OR SKIVED SHEET, 39209999 PTFE SKIVED TAPE OR FILM POLY TETRA FLUORO ETHYLENE (PTFE) PRODUCTS:	49019.6Kg	POLY TETRA FLUORO ETHYLENE (PTFE) POWDER IMPORTED RAW MATERIAL	50000Kg

RA may take consequential action as per Policy / Procedures.

115	Case No.:8/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00745/AM21/	RLA File :03/95/040/00131/AM21/	Lic.No/Date:0310836608 09.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

116	Case No.:9/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310836609	

:01/87/050/00746/AM21/

:03/95/040/00130/AM21/

09.06.2020

Decision : The committee considered the case as per agenda and decided to defer the matter.

Case No.:10/4/87-ALC1/2020

Party Name:A.K. RUBBER

Meet No/Date:7/87-
ALC1/2020
07.10.2020**Status:**
Deferred

117

HQ File

:01/87/050/00747/AM21/

RLA File

:52/24/040/00014/AM21/

Lic.No/Date:5210043429
10.06.2020Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 28.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:11/4/87-ALC1/2020

Party Name:GUJARAT
RAFFIA INDUSTRIES LTDMeet No/Date:7/87-
ALC1/2020
07.10.2020**Status:**
Deferred

118

HQ File

:01/87/050/00748/AM21/

RLA File

:08/24/040/00012/AM21/

Lic.No/Date:0810147934
11.06.2020Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 28.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.Case No.:12/4/87-
ALC1/2020Party Name:BULK LIQUID
SOLUTIONS PVT LTDMeet No/Date:7/87-
ALC1/2020
07.10.2020**Approved**

HQ File

:01/87/050/00749/AM21/

RLA File

:07/24/040/00064/AM21/

Lic.No/Date:0710116588
11.06.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/749/AM21, the Committee decided to ratify the license as under:-

119

Export item	Quantity	Import item	Quantity
ONE LOOP BAGS	300000Kg	ENHANCED POLYETHYLENE RESIN	50400Kg
		LDPE GRANULES	17640Kg
		LLDPE GRANULES	35280Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	2520Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTISTATIC MASTER BATCH	2520Kg
		ETHYLENE VINYL ACETATE CO POLYMER	7560Kg
		COLOUR MASTER BATCH	3780Kg
		POLYPROPYLENE GRANULES	200793Kg
		U.V. STABILIZER MASTER BATCH	3530Kg

RA may take consequential action as per Policy / Procedures.

Case No.:13/4/87-
ALC1/2020Party Name:BULK LIQUID
SOLUTIONS PVT LTDMeet No/Date:7/87-
ALC1/2020
07.10.2020**Status:**
Deferred

120

HQ File

:01/87/050/00750/AM21/

RLA File

:07/24/040/00063/AM21/

Lic.No/Date:0710116589
11.06.2020*Dilip Kumar*

दिलीप कुमार/DILIP KUMAR
उप महाविदेशीय निर्यात प्रमुख
विदेशी निर्यात प्रमुख
Ministry of Commerce
Government of India

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

121	Case No.:14/4/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00751/AM21/	RLA File :03/94/040/00151/AM21/	Lic.No/Date:0310836644 12.06.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

	Case No.:15/4/87-ALC1/2020	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
122	HQ File :01/87/050/00752/AM21/	RLA File :07/24/040/00076/AM21/	Lic.No/Date:0710116607 16.06.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Catalogue of import item No.3 and its specific function in export.				

123	Case No.:16/4/87- ALC1/2020	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00753/AM21/	RLA File :06/24/040/00013/AM21/	Lic.No/Date:0610039515 16.06.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.			

	Case No.:17/4/87-ALC1/2020	Party Name:TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
124	HQ File :01/87/050/00754/AM21/	RLA File :10/24/040/00023/AM21/	Lic.No/Date:1010060557 17.06.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 25.09.2020 . However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

125	Case No.:18/4/87-ALC1/2020	Party Name: CEAT LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00755/AM21/	RLA File :03/94/040/00159/AM21/	Lic.No/Date:0310836739 18.06.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for			

hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

126	Case No.:19/4/87-ALC1/2020	Party Name:RISHI FIBC SOLUTIONS PVT LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00756/AM21/	RLA File :07/24/040/00082/AM21/	Lic.No/Date:0710116626 19.06.2020	
	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) For import item No.2 specific Polymer to be used. b) Specification of import item No.3, 4, & 5. c) Manufacturing process indicating use of import item No. 4 & 5.			

127	Case No.:20/4/87-ALC1/2020	Party Name:GRINDWELL NORTON LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00757/AM21/	RLA File :03/94/040/00155/AM21/	Lic.No/Date:0310836773 22.06.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

128	Case No.:21/4/87-ALC1/2020	Party Name:LAMIFABS & PAPERS PVT. LTD.	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00758/AM21/	RLA File :03/95/040/00169/AM21/	Lic.No/Date:0310836831 23.06.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

129	Case No.:22/4/87-ALC1/2020	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Approved
	HQ File :01/87/050/00759/AM21/	RLA File :09/24/040/00155/AM21/	Lic.No/Date:0910068894 24.06.2020	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/759/AM21, the Committee decided to ratify the license as under:-			
	Export item C884083-CAPPED 0.09 IV BIFUNCTIONAL PPO [1,5-Bis- (2,6-dimethyl-4-(2-propenoxy) phenyl)-poly-(2,6-dimethyl-1,4-phenyleneoxide)	Quantity 1Kg	Import item SA 90-100-SSK/SA 90 wet -100T-SSK Poly Phenylene Oxide- PPO (SA90-100)	Quantity 1.035Kg
			METHACRYLIC ANHYDRIDE / MAAH METHANOL	0.231Kg 4.00Kg

RA may take consequential action as per Policy / Procedures.

Case No.:23/4/87-ALC1/2020	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File 130 :01/87/050/00760/AM21/	RLA File :07/24/040/00095/AM21/	Lic.No/Date:0710116655 25.06.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Catalogue of import item No.3 and its specific function in export.			

Case No.:24/4/87-ALC1/2020	Party Name:LOTUS ROOFINGS PRIVATE LIMITED,	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File 131 :01/87/050/00761/AM21/	RLA File :04/24/040/00041/AM21/	Lic.No/Date:0410166842 25.06.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Detailed manufacturing process with wastage at each stage. Justification 8% wastage claimed.			
b) Catalogue & composition of import item No.2.			

Case No.:25/4/87-ALC1/2020	Party Name:PLASTIC PRODUCTS ENGINEERING COMPANY	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File 132 :01/87/050/00762/AM21/	RLA File :08/24/040/00073/AM21/	Lic.No/Date:0810148008 25.06.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Export description of export item with specific Articles to be exported.			

Case No.:26/4/87-ALC1/2020	Party Name:BULKLINER LOGISTICS PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File 133 :01/87/050/00763/AM21/	RLA File :10/24/040/00026/AM21/	Lic.No/Date:1010060567 26.06.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 14.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.			

Case No.:27/4/87-ALC1/2020	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
HQ File 134 :01/87/050/00764/AM21/	RLA File :08/24/040/00074/AM21/	Lic.No/Date:0810148019 26.06.2020	

Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.

Case No.:28/4/87-ALC1/2020	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Approved
HQ File :01/87/050/00765/AM21/	RLA File :05/23/040/00063/AM21/	Lic.No/Date:0510414503 30.06.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK in File No. 01/87/50/765/AM21, the Committee decided to ratify the license as under:-			
Export item POLYOLEFIN SHRINK FILM (Containing Min. 30% PROPYLENE COPOLYMER)	Quantity 300000Kg	Import item POLYETHYLENE RESIN PROPYLENE COPOLYMER	Quantity 220500Kg 94500Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:29/4/87-ALC1/2020	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00766/AM21/	RLA File :02/24/040/00035/AM21/	Lic.No/Date:0210209947 02.07.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to Technical Expert (Consultant)(SK) for examination and deferred the case.			

Case No.:30/4/87- ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00767/AM21/	RLA File :02/24/040/00036/AM21/	Lic.No/Date:0210209953 03.07.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 25.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

Case No.:31/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
HQ File :01/87/050/00768/AM21/	RLA File :02/24/040/00037/AM21/	Lic.No/Date:0210209954 03.07.2020	
Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 25.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

Case No.:32/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:7/87- ALC1/2020	Status: Deferred
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Dilip Kumar
दिलीप कुमार/DILIP KUMAR
 उप महासचिव/विदेश व्यापार/Dy. DGFT
 विदेश व्यापार संज्ञा संयंत्र/DGFT
 मिशन प्लस
 8-एच
 Udyog Bhawan New Delhi

			07.10.2020	
	HQ File :01/87/050/00769/AM21/	RLA File :02/24/040/00038/AM21/	Lic.No/Date:0210209955 03.07.2020	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 11.08.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

	Case No.:33/4/87-ALC1/2020	Party Name:DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
140	HQ File :01/87/050/00770/AM21/	RLA File :31/83/040/00026/AM21/	Lic.No/Date:3110067785 06.07.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			

	Case No.:34/4/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
141	HQ File :01/87/050/00771/AM21/	RLA File :03/94/040/00221/AM21/	Lic.No/Date:0310837041 06.07.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.			

	Case No.:35/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
142	HQ File :01/87/050/00772/AM21/	RLA File :03/95/040/00191/AM21/	Lic.No/Date:0310837063 07.07.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			

	Case No.:36/4/87-ALC1/2020	Party Name:PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Approved
	HQ File :01/87/050/00773/AM21/	RLA File :07/24/040/00101/AM21/	Lic.No/Date:0710116715 08.07.2020	
143	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK in File No. 01/87/50/773/AM21, the Committee decided to ratify the license as under:-			
	Export item OMNI MINI K PLASTIC CLOSURES (TOTAL NET WEIGHT OF FINISHED PRODUCT 71421 KG . WEIGHT OF 1 NUMBER OF CLOSURE IS 2.35 GMS)	Quantity 30392097No.	Import item POLYMER HDPE BOPURE MB6562	Quantity 74250Kg

RA may take consequential action as per Policy / Procedures.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविभाग/DGFT
Ministry of Commerce and Industry
New Delhi

	Case No.:37/4/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
144	HQ File :01/87/050/00774/AM21/	RLA File :03/94/040/00243/AM21/	Lic.No/Date:0310837104 09.07.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to Technical Expert (Consultant)(DNM) for examination and deferred the case.			
	Case No.:38/4/87-ALC1/2020	Party Name:SAGAR POLYTECHNIK LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
145	HQ File :01/87/050/00775/AM21/	RLA File :24/24/040/00024/AM21/	Lic.No/Date:2410043151 09.07.2020	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 07.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.			
	Case No.:39/4/87- ALC1/2020	Party Name:A.K. RUBBER	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
146	HQ File :01/87/050/00776/AM21/	RLA File :52/24/040/00025/AM21/	Lic.No/Date:5210043455 09.07.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.			
	Case No.:40/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
147	HQ File :01/87/050/00777/AM21/	RLA File :03/95/040/00190/AM21/	Lic.No/Date:0310837130 10.07.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:41/4/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
148	HQ File :01/87/050/00778/AM21/	RLA File :08/24/040/00072/AM21/	Lic.No/Date:0810148086 10.07.2020	
	Decision : The committee considered the case as per agenda and noted that firm was asked for hard copy of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case for last time.			
	Case No.:42/4/87-ALC1/2020	Party Name:GUJARAT FLUORO CHEMICALS LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
149	HQ File	RLA File	Lic.No/Date:3410046208	

:01/87/050/00779/AM21/

:34/24/040/00056/AM21/

10.07.2020

Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- All technical details as per Appendix 4E, indicating % yield at each chemical reaction, stichometric balance on molar basis, calculation sheet to arrive at the quantity of raw material asked.
- In the process description starting R.M are HFP and Vinylidene Fluoride, while in the application main R.M is HFP and R-142B. Please clarify, also give process indicating use of each imported input along with other indigenous input with their quantity.
- Copy of guaranted norms of consumption from technology supplier if any.

Case No.:43/4/87-
ALC1/2020Party Name:GOLDEN
ROLLS PRIVATE LIMITEDMeet No/Date:7/87-
ALC1/2020
07.10.2020Status:
Deferred

150

HQ File

:01/87/050/00780/AM21/

RLA File

:33/24/040/00003/AM21/

Lic.No/Date:3310030706
10.07.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:44/4/87-ALC1/2020

Party Name:ASTRAL
POLYTECHNIK LTDMeet No/Date:7/87-
ALC1/2020
07.10.2020Status:
Deferred

151

HQ File

:01/87/050/00781/AM21/

RLA File

:08/24/040/00088/AM21/

Lic.No/Date:0810148133
15.07.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 24.09.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No.:45/4/87-ALC1/2020

Party Name:VAGMINE
OVERSEAS PRIVATE
LIMITEDMeet No/Date:7/87-
ALC1/2020
07.10.2020Status:
Deferred

152

HQ File

:01/87/050/00782/AM21/

RLA File

:05/24/040/00172/AM21/

Lic.No/Date:0510414637
15.07.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 30.09.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:46/4/87-
ALC1/2020Party Name:HALDIA
PETROCHEMICALS LTDMeet No/Date:7/87-
ALC1/2020
07.10.2020Status:
Deferred

153

HQ File

:01/87/050/00783/AM21/

RLA File

:02/24/040/00044/AM21/

Lic.No/Date:0210209981
15.07.2020

Decision : The committee considered the case as per agenda and noted that firm was asked for **hard copy** of the application. Letter for hard copy issued on 11.08.2020 and reminder dated 23.09.2020. However, a reply is awaited. The committee deferred the case for last time.

154 Case No.:47/4/87-

Party Name:VACMET

Meet No/Date:7/87-

Status:

ALC1/2020	INDIA LTD.	ALC1/2020 07.10.2020	Deferred
HQ File :01/87/050/00784/AM21/	RLA File :06/24/040/00020/AM21/	Lic.No/Date:0610039548 17.07.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Production / Consumption data from starting raw material duly certified by GST authority have not been provided. If they have supporting manufacturing data same may be provided.			

Case No.:9/7/87-ALC1/2020	Party Name:MRL TYRES LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
155 HQ File :01/87/050/00841/AM21/	RLA File :05/24/040/00219/AM21/	Lic.No/Date:0510414875 11.08.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

Case No.:1/7/87-ALC1/2020	Party Name:AXARDEEP POLYMERS PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
156 HQ File :01/87/050/00833/AM21/	RLA File :34/24/040/00162/AM21/	Lic.No/Date:3410046375 07.09.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Catalogue of import item No.2. b) Wastage at each stage of , manufacturing, justification 7% wastage.			

Case No.:2/7/87-ALC1/2020	Party Name:SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
157 HQ File :01/87/050/00834/AM21/	RLA File :03/95/040/00354/AM21/	Lic.No/Date:0310838128 07.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:3/7/87-ALC1/2020	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
158 HQ File :01/87/050/00835/AM21/	RLA File :03/95/040/00357/AM21/	Lic.No/Date:0310838184 09.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

159	Case No.:14/7/87-ALC1/2020	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00846/AM21/	RLA File :34/24/040/00158/AM21/	Lic.No/Date:3410046392 11.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

	Case No.:15/7/87-ALC1/2020	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
160	HQ File :01/87/050/00847/AM21/	RLA File :34/24/040/00159/AM21/	Lic.No/Date:3410046393 11.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

	Case No.:16/7/87-ALC1/2020	Party Name:M/S MULTIPRENE INTERNATIONALS PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
161	HQ File :01/87/050/00848/AM21/	RLA File :03/95/040/00360/AM21/	Lic.No/Date:0310838258 14.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

162	Case No.:17/7/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00849/AM21/	RLA File :02/24/040/00072/AM21/	Lic.No/Date:0210210102 15.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

163	Case No.:18/7/87-ALC1/2020	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:7/87- ALC1/2020 07.10.2020	Status: Deferred
	HQ File :01/87/050/00850/AM21/	RLA File :52/24/040/00046/AM21/	Lic.No/Date:5210043535 15.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

164	Case No.:19/7/87-ALC1/2020	Party Name: WICTOR COMPOUNDING (INDIA)	Meet No/Date: 7/87-ALC1/2020	Status: Deferred
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	PRIVATE LIMITED	07.10.2020	
HQ File	RLA File	Lic.No/Date:0510415242	
:01/87/050/00851/AM21/	:05/24/040/00293/AM21/	17.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

165	Case No.:20/7/87-ALC1/2020	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310838355	
	:01/87/050/00852/AM21/	:03/95/040/00365/AM21/	18.09.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.				

166	Case No.:21/7/87-ALC1/2020	Party Name:CALCO POLY TECHNIK PVT LTD	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510415268	
	:01/87/050/00853/AM21/	:05/23/040/00173/AM21/	18.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

167	Case No.:22/7/87-ALC1/2020	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:7/87-ALC1/2020 07.10.2020	Status: Deferred
	HQ File	RLA File	Lic.No/Date:5210043539	
	:01/87/050/00854/AM21/	:52/24/040/00048/AM21/	18.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

Dilip Kumar
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